COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 1263 OF 2019 IN
DFR No. 568 of 2019

Dated: 24th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

South Bihar Power Distribution Company Ltd. … Appellant(s)
Vs.
Bihar Electricity Regulatory Commission & Anr. … Respondent(s)

Counsel for the Appellant (s) : Ms. Anisha Upadhyay
Mr. Nishant Kumar

Counsel for the Respondent (s) : Mr. Arijit Maitra for R-1

ORDER

IA NO. 1263 OF 2019

(Application for condonation of delay in refilling)

For the reasons set out in the application, 112 days' delay in re-filing the appeal is condoned. Application is disposed of.

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Issue notice to Respondents, returnable on 27.08.2019. Mr. Arijit Maitra, learned counsel takes notice on behalf of Respondent No. 1. Dasti, in addition, is permitted.

List the matter on ***27.08.2019***.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/mkj